GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:259
ANSWERED ON:03.07.2009
DEVELOPMENT OF TRIBAL AREAS
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Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has formulated / implemented any scheme for the development and improvement of the infrastructural facilities in the tribal areas in the country including Jharkhand and Orissa;
- (b) if so, the details thereof during each of the last three years, State-wise;
- (c) the details of funds sanctioned, allocated and utilized during the above period, State-wise, Scheme-wise;
- (d) whether the Government is considering to review its schemes meant for the development and upliftment of tribal communities and finalized the National Tribal Policy; and
- (e) if so, the details thereof and the specific steps/measures taken by the Government for creating an awareness among the tribal about the benefit of these schemes?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) to (c): The development and improvement of the infrastructure facilities in the country including tribal areas of Jharkhand and Orissa is the responsibility of the each central Ministry / Department concerning its sector;so is of the respective State Government and UT administration. To supplement their efforts, the Ministry of Tribal Affairs releases funds to the State Governments under the programme of grant under Article 275 (1) of the Constitution of India. Priority for the development schemes are fixed and executed by the State Governments depending on the felt needs of the local areas and its people.

A statement indicating State-wise details of funds released by the Ministry and utilized by the State Governments under the programme of Article 275 (1) during last three years is annexed.

(d) to (e): The National Tribal Policy has not been finalized and at present the review of ongoing schemes is not under consideration in the Ministry. To generate awareness among the tribals, the Ministry publishes the highlights of its schemes in the newspapers, its website, its annual report and provides funds for organizing the seminars / workshops on various schemes.